# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

#### CONTEMPT PETITION NO.170/00087/2014

IN

ORIGINAL APPLICATION NO.170/00100/2012

DATED THIS THE 18<sup>TH</sup> DAY OF DECEMBER, 2018

# HON'BLE DR.K.B.SURESH, MEMBER (J)

#### HON'BLE SHRI C V SANKAR, MEMBER (A)

Sri Eshwara
S/o Nataraj
Aged about 54 years,
Occ: Assistant
O/o Regional Provident Fund Commissioner-II,
S.R.O. Whitefield,
K.R. Puram, Bangalore

..... Petitioner

(By Advocate Shri M.G. Udaneshwara)

Vs.

1. Sri Krishna Kumar Jolan S/o (Not known to the petitioner) Age: Major The Central Provident Fund Commissioner, Hudco Vishal, Bhavishya Nidhi Bhavan, No: 14, Ramakrishnapuram, Bhikaji Cama Place, New Delhi – 110 066

2. Smt Sarojini Rane W/o (Not known to the petitioner) Age: Major, The Commissioner, Regional Provident Fund, Bhavishya Nidhi Bhavan, No. 13, Rajaram Mohan Roy Road, Bangalore – 560 025

#### 170/00087/2014/CAT/BANGALORE

3. Smt Kavitha George,

W/o (Not known to the petitioner)

Age: Major,

The Regional Provident Fund Commissioner-I Employees Provident Funds Organisation,

"Bhavishya Nidhi Bhavan",

Silva Road, High Land, Mangalore - 2

.... Respondents

(By Smt Shwetha Anand, Counsel for Respondent No. 1 to 3)

# ORDER (ORAL)

# DR. K.B. SURESH, MEMBER (J):

Apparently Hon'ble High Court had entertained Writ Petition No. 54699/2018.

2. Therefore, with liberty, CP is dismissed. Notices are discharged. No order as to costs.

(C V SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

/ksk/

# Annexures referred to by the petitioner in CP No.170/00087/2014

Annexure-C1: Copy of the order dated 11.02.2013 in O.A. No. 100/12

Annexure-C2: Copy of the representation dated 06.06.2013 Annexure-C3: Copy of the forward letter dated 12.06.2013 Annexure-C4: Copy of the representation dated 25.06.2013

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Annexure-C5: Copy of the order dated 22.04.2014 in Writ Petition No.

33361/2013

Annexure-C6: Copy of the representation dated 02.05.2014 Annexure-C7: Copy of the forward letter dated 05.05.2014

# **Annexures with reply**

Annexure-I: Copy of the duties and responsibilities of Assistant in the EPF Organisation

Annexure-II: Copy of the duties and responsibilities of Social Security Assistant in the EPF Organisation

#### **Annexures with MA**

Annexure-C1: Copy of the order dated 24.02.2015 in CP No. 87/2014

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